

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**13. IA 170/2022 IA 2573/2021 in C.P.(IB)-4367(MB)/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- Altair Industrial Technologies Private  
Limited**

**Section: Rule 11 of NCLT, 2016 U/s 10 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

Counsel, Ayush J Rajani a/w Khushboo Shah appeared for the Applicant in IA 2573 of 2021, Avinash Khanolkar a/w Surekha Yadav appeared for the RP, Counsel, Geeta Toraskar appeared for the Respondent no. 2 in IA 2573 of 2021 and Counsel, Dikshet Mehra a/w Honey appeared for the Respondent nos. 1 to 3/Resolution Applicant. By consent of the parties list these Applications on **16.05.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**